

R-239-B  
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**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI**

**ORDER**

In partial modification to this office earlier Order No.469/15809-15838/Bail Power/Gaz./PDJ West/2026 dated 19.03.2026, in exercise of powers vested in the undersigned, the following Additional Sessions Judges are hereby authorized under Section 8(8) of Bhartiya Nagrik Suraksha Sanhita, 2023 to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of the West Police District of Delhi as mentioned against their names, with immediate effect, till further orders :-

S.No	Name of the Judicial Officers	Name of the Police Station & Investigating Agencies	Link "A" Additional Sessions Judge	Link "B" Additional Sessions Judge
1	Ms. Priya Mahendra, ASJ-09	Crime Branch, CAW Cell of West Police District, Applications in Pending cases of PS Uttam Nagar	Dr. Yadvender Singh, ASJ-05	Sh. Rajinder Kumar, ASJ-03
2	Sh. Vineet Kumar, ASJ-02	Patel Nagar, Hari Nagar	Sh. Satvir Singh Lamba, Spl. Judge (NDPS)	Sh. Satyabrata Panda, ASJ (SFTC)-01
3	Ms. Pooja Talwar, ASJ (FTC)-01	Kirti Nagar, Cyber Police Station	Sh. Nipun Awasthi, ASJ-08	Sh. Vishal Pahuja, ASJ (SC-RC)-01
4	Sh. Rajinder Kumar, ASJ-03	Ranjeet Nagar, NIA matters	Ms. Saumya Chauhan, ASJ (FTC)-02	Sh. Nipun Awasthi, ASJ-08
5	Sh. Nipun Awasthi, ASJ-08	Khyala, Tilak Nagar, EOW, Applications in Pending cases of PS Vikas Puri and PS Janakpuri, Janakpuri Metro, Raja Garden Metro Railway Police Station	Sh. Vineet Kumar, ASJ-02	Dr. Yadvender Singh, ASJ-05
6	Sh. Satyabrata Panda, ASJ (SFTC)-01	Paschim Vihar East (earlier known as Paschim Vihar)	Sh. Vishal Pahuja, ASJ (SC-RC)-01	Sh. Deepak Kumar-II, ASJ (FTSC) (RC)-01
7	Sh. Satvir Singh Lamba, Spl. Judge (NDPS)	Anand Parbat, Moti Nagar	Sh. Rajinder Kumar, ASJ-03	Sh. Vineet Kumar, ASJ-02
8	Ms. Saumya Chauhan, ASJ (FTC)-02	Nangloi, Nihal Vihar	Sh. Deepak Kumar-II, ASJ (FTSC) (RC)-01	Sh. Satvir Singh Lamba, Spl. Judge (NDPS)
9	Sh. Vishal Pahuja, ASJ (SC-RC)-01	Paschim Vihar West (earlier known as Mianwali Nagar)	Ms. Pooja Talwar, ASJ (FTC)-01	Ms. Priya Mahendra, ASJ-09
10	Dr. Yadvender Singh, ASJ-05	Mundka, Maya Puri, Rajouri Garden	Ms. Priya Mahendra, ASJ-09	Ms. Pooja Talwar, ASJ (FTC)-01
11	Sh. Deepak Kumar-II, ASJ (FTSC) (RC)-01	Punjabi Bagh, Ranhola	Sh. Satyabrata Panda, ASJ (SFTC)-01	Ms. Saumya Chauhan, ASJ (FTC)-02

**Note :-** In case any of the Judicial Officer(s) is/are unavailable due to leave / training / transfer, the link Judicial Officer shall hear and dispose of the bail applications of the said Judicial Officer alongwith the work already assigned to him/her.

**Clarification :-**

The designated Courts shall consider all bail matters concerning the jurisdiction vested with them as above, including hearing on all applications wherein any interim bail has been in operation, application for cancellation of bail and/or any other matter connected thereto.

*Aditi Choudhary*

(DR. ADITI CHOUDHARY)  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 627 / 21103 - 21142 / Bail Power/Gaz./PDJ West/2026

Dated, Delhi the 23/04/26

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Copy forwarded to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. Branch Incharge, Administration Branch, Filing Section (West), Facilitation Centre, Tis Hazari Courts, Delhi.
5. Branch Incharge, Judicial Branch, Central District, Tis Hazari Courts, Delhi.
6. The Director, Directorate of Prosecution, Government of NCT of Delhi.
7. The Public Prosecutor, Tis Hazari Courts, Delhi.
8. The Reader to the undersigned.
9. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
10. The PS to the undersigned.
11. The Secretary, Bar Association, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
12. For uploading on LAYERS.
13. For uploading on centralized website through LAYERS.

*Aditya Chandhary*  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, DELHI